File No.S-11011/12/2020-EHS

No. S.11011/12/2020-EHS
Government of India
Ministry of Health and Family Welfare
Department of Health and Family Welfare
(EHS Section)

NirmanBhawan, New Delhi Dated, the September, 2020

Office Memorandum

Subject:- Reimbursement of OPD medicines to CS (MA) beneficiaries: Special Sanction in view of COVID-19- Regarding.

In condituation of earlier O.M. of even number dated 1st April, 2020, 5th May, 2020 and 3rd June, 2020, the undersigned is directed to convey extension of earlier time till 31.07.2020 for a further period of two months upto 30.09.2020, on the same terms and conditions as mentioned in the aforementioned O.M. dated 1st April, 2020.

This issues with the concurrence of IFD CD No. 1255 dated 01.09.2020.

Validity unknown

Digitally signed V RAJEEV
ATTRI
Date: 2020.09.03 12:20:48 IST

(Rajeev Attri)) Under Secretary to the Govt. of India

То

- 1. All Ministries/Departments, Government of India
- 2. Secretary, National Council of JCM
- 3. All Divisions/Sections of MoHFW
- 4. Office Order file

Copy to:

- 1. PS to Hon'ble HFM
- 2. PS to Hon'ble MOS
- 3. PPS to Secretary, HFW